

F. No. E-12017/02/2015-E&A
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Establishment Division
FDA Bhavan, Kotla Road, New Delhi-110002

The 16th November, 2015

CIRCULAR

Subject: Inviting applications on deputation in the Food Safety and Standards Authority of India on transfer on deputation on Foreign Service terms basis - reg.

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The Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. FSSAI proposes to fill-up some vacant posts on deputation on Foreign Service terms basis. Details e.g. eligibility criteria and experience etc. is available at **Annexure-I**. Officers fulfilling the eligibility criteria as stipulated at **Annexure-I** may apply in the prescribed format (**Annexure-II**) through proper channel along with the documents supporting the candidature. They may send the advance copy but the application routed through proper channel or the No Objection Certificate, as the case may be must reach in FSSAI on or before the last date of receiving the applications.

3. The period of deputation would be initially for one year extendable upto 3 years. FSSAI may extend the deputation beyond one year and for the specific time with the approval of the borrowing organisation. This extension would be subject to performance evaluation of the officer. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt.(Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving the applications. The upper age limit may be relaxed in exceptional cases of meritorious candidates. The Food Authority reserves the

right not to fill up all or any of the vacancies or to cancel the advertisement at any stage without assigning any reason therefor.

4. Applications accompanied by the requisite personal data in **Annexure-II** alongwith necessary certificates/documents received through proper channel or with 'No Objection' of the department will be considered.

5. The applications in the prescribed Performa **Annexure-II**, along with up-to-date CR Dossiers of the officers who can be spared in the event of their selection, may be forwarded to the Director (Establishment) Food Safety and Standards Authority of India, 4th Floor, FDA Bhavan, Kotla Road, New Delhi by **18th December 2015 (2.00 PM)**.

6. While forwarding the applications, it is required to be verified and certified that the particulars furnished by the officer are correct and no disciplinary proceedings are either pending or contemplated against him/her. The integrity of the officer may also be certified. It may also be confirmed that no major/minor penalty has been imposed on him/her during the last ten years.

7. Applications received after due date or without the necessary documents or otherwise found incomplete may not be considered.


(Bimal Kumar Dubey)
Director

To

1. All Ministries/Departments/Organisations of Govt. of India/State Govt./UTs/ Autonomous Bodies as per list.
2. IEC, FSSAI for uploading on www.fssai.gov.in.

ANNEXURE - I

Post proposed to be filled up in FSSAI on transfer on deputation basis

Post Code	Post/ Pay Band + Grade Pay	No of Posts	Eligibility/experience
01.	Chief Management Services Officer [PB-4] 37400-67000 + 10000(GP)	01	Officers from organised services working in the Central or State Governments/ Autonomous Bodies: (i) holding analogous or equivalent posts on regular basis preferably being empanelled as Joint Secretary in the Government of India; or (ii) with five years regular service in Pay Band 4 (Rs.37400-67000) with grade pay of Rs.8700/-or Rs.8900/-or equivalent; and (iii) having 10 years experience of administration, finance and vigilance matters.
02.	Financial Advisor [PB-4] 37400-67000 + 8700(GP)	01	Officers from Indian Audit and Accounts Service/Indian Civil Accounts Service/Indian Railways Accounts Service/Indian Defence Accounts Service or other Central Accounts Group A Services, eligible to hold Director level posts in the Government of India; or Officers from Central or State Government/ Autonomous Bodies with finance background and experience:- holding analogous or equivalent post on regular basis; or with five years regular service in the next lower grade of Pay Band-3 with grade pay of Rs.7600 or equivalent.

